GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA UNSTARRED QUESTION NO. †3512 TO BE ANSWERED ON 10th AUGUST, 2021

Price Control of Drugs

†3512. SHRI ARUN SAO: SHRI VIJAY BAGHEL: SHRI SUNIL KUMAR SONI:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details about the criteria/guidelines fixed by the Government/National Pharmaceutical Pricing Authority (NPPA) for the pricing of essential medicines including the medicines used for the treatment of cancer, diabetes and HIV as well as heart and kidney diseases;
- (b) whether the price of essential medicines and other medicines has been decreased and if so, the details thereof;
- (c) the steps taken by the Government to control/reduce the price of medicines during each of the last three years and the current year and the extent to which success has been achieved so far; and
- (d) the details of total Jan Aushadhi Kendras set up so far including Chhattisgarh to provide inexpensive generic medicines through Pradhan Mantri Jan Aushadhi Yojana, State-wise?

ANSWER

MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA)

(a) & (b): National Pharmaceuticals Pricing Policy (NPPP), 2012 prescribes the guidelines for regulation of prices of drugs. The key principles of price regulation are (i) essentiality of drugs (ii) control of prices of formulations and (iii) MarketBased Pricing. Based on NPPP, 2012 and subsequent Drugs (Prices Control) Order, 2013 (DPCO, 2013), National Pharmaceutical Pricing Authority (NPPA) under the Department of Pharmaceuticals fixes the ceiling price of scheduled drugs specified in the first schedule of the DPCO, 2013 and monitors the prices of non-scheduled drugs.

NPPA has fixed the ceiling prices of scheduled drugs, including the essential medicines used for treatment of cancer, diabetes and HIV as well as heart and kidney diseases. Further, NPPA has put a cap on Trade Margin of 42 select non-scheduled anti-cancer medicines under 'Trade Margin Rationalization (TMR)' Approach resulting in reduction up to 90% of Maximum Retail Price (MRP) of 526 brands of these medicines.

NPPA has also brought 106 non-scheduled anti-diabetic and cardio vascular drugs under price control by invoking extra ordinary powers in public interest. The total annual savings on account of revision of ceiling prices of medicines under National List of Essential Medicines (NLEM), price control of anti-diabetic & cardiovascular, fixation of ceiling price of stents, knee implants and capping of TMR on anti-cancer are estimated to the tune of Rs. 12,500 crore.

(c): NPPA monitors the ceiling price of the scheduled formulations to ensure that the MRP of such formulations are within the range of ceiling price and monitors non-scheduled formulations to ensure that their MRP does not increase by more than 10% during the preceding twelve months. The details of retail/ceiling prices fixed/revised by NPPA are available on NPPA's website www.nppaindia.nic.in.

The details of the formulations for which price have been fixed by NPPA in the last 3 years are as follows:

S. No	Type	2018-19	2019-20	2020-21	2021-22 (till 31st July 2021)
1.	Ceiling Price	5	7	12	1
2.	Retail Price	329	256	321	84
	Ceiling price for Pharmaceutical Purchase Policy (Recommendation)		105	57	-
4.	TMR	42 (Anti Cancer drugs)	-	-	6 (Medical Devices)

(d): Under the Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP), till 04.08.2021, about 8,004 Pradhan Mantri Bhartiya Janaushadhi Kendras (PMBJKs) are open across the country to provide generic medicines at cheaper rates to the citizens. Till 04.08.2021, about 236 PMBJKs are open in the State of Chhattisgarh. State/UT wise list of PMBJKs is enclosed as **Annexure**.

Annexure

il. No.	Name of the State/UT	No. of PMBJK functional		
1	Andaman & Nicobar	2		
2	Andhra Pradesh	180		
3	Arunachal Pradesh	28		
4	Assam	83		
5	Bihar	244		
6	Chandigarh	7		
7	Chhattisgarh	236		
8	Delhi	333		
9	Goa	9		
10	Gujarat	533		
11	Haryana	215		
12	Himachal Pradesh	61		
13	Jammu And Kashmir	100		
14	Jharkhand	73		
15	Karnataka	916		
16	Kerala	825		
17	Ladakh	3		
18	Lakshadeep *	0		
19	Madhya Pradesh	223		
20	Maharashtra	592		
21	Manipur	32		
22	Meghalaya	14		
23	Mizoram	22		
24	Nagaland	16		
25	Odisha	302		
26	Puducherry	16		
27	Punjab	285		
28	Rajasthan	125		
29	Sikkim	3		
30	Tamil Nadu	822		
31	Telangana	153		
32	DNH & D&D	35		
33	Tripura	24		
34	Uttar Pradesh	1114		
35	Uttarakhand	205		
36	West Bengal	173		
	Grand Total	8004		